

**Appendix-10 G**

**(Please see Paragraph 10.13A of HBP)**

**Documents required for submission of application for issue of authorizations for export of indigenous/imported SCOMET item(s) for demo/display/exhibition /tender/RFP/RFQ/NIT abroad**

**(i) Proof of event (Demo/Display/Exhibition/Tenders/RFP/RFQ/NIT)**

Invitation letter / Advertisement/Notice for RFP/RFQ/NIT or any other document to authenticate (i) the event or purpose of participation (ii) schedule(in case dates not decided, probable time period) (iii) specific location of event [venue, city, country etc.];

**(ii) Proof of participation :**

Documents confirming participation of applicant in theevent (demo/display/exhibition/tender/RFP/RFQ/NIT);

**(iii) Legal Undertaking** from the applicant firm on the stamp paper of Rs. 200/-, in prescribed proforma (Appendix 10K).